

notifying rate of interest on Security Deposit Account, issued under rule 9 of the Post Office Savings Banks Rules, 1965.

[Placed in Library. See No. LT-2314/81].

Correction of answer to S.Q. No. 57 dated 19-2-1981 *re* Giridih—Ranchi Road Railway Line.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a statement (Hindi and English versions) correcting the Hindi version of the Answer given on the 19th February, 1981 to Starred Question No. 57 by Shri R. L. P. Verma regarding Giridih-Ranchi Road Railway Line.

Statement

The following answer was given to Starred Question No. 57, regarding Giridih-Ranchi Road Railway line by Shri R. L. P. Verma on 19-2-1981.

“(a) to (c): A reconnaissance engineering-cum-traffic survey for this BG link was carried out by Eastern Railway and report has been received. The report is under examination.”

However while rendering the Hindi version the following reply appeared inadvertently which is regretted:—

“(a) to (c): A reconnaissance engineering-cum-traffic survey for this BG link was carried out by Eastern Railway and report has been received. *Prima facie* it appears that the project will not be financially viable. Therefore for development of this backward area survey for an alternative BG link from Ranchi to Ranchi Road-Hazaribag Town, Hazaribagh Road-Giridih is being considered for inclusion in the budget for 1981-82.”

12.12 hrs.

PUBLIC ACCOUNTS COMMITTEE

Twelfth Report

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the Twelfth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the Hundred and Twenty-third Report of the Public Accounts Committee (Sixth Lok Sabha) on Voluntary Disclosure of Income and Wealth Scheme, 1975.

MR. DEPUTY-SPEAKER: Calling Attention—Shri B. V. Desai. Other things will not go on record.

(Interruptions).*

MR. DEPUTY-SPEAKER: There is actually a vacuum. How can you raise a point of order?

(Interruptions)*

MR. DEPUTY-SPEAKER: I have gone to item 8—Calling Attention.

(Interruptions)**

MR. DEPUTY-SPEAKER: All these things will not go on record. I am not permitting. Shri B. V. Desai.

(Interruptions)

MR. DEPUTY-SPEAKER: You can meet me in my Chamber, Mr. Lakkappa.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): I have given an adjournment motion regarding shortage of food in Tripura.

MR. DEPUTY-SPEAKER: Demands of the Agriculture Ministry are coming. And Calling Attention is also under consideration.

SHRI SATYASADHAN CHAKRABORTY: Are you accepting Calling Attention on this?